

Interim Resolution Professional : Arun Kapoor IBBI Registration No. IBBI/IPA-003/IP-N00030/2017-18/10230

Name of the corporate debtor: Compuage Infocom Limited Date of commencement of CIRP:02.11.2023; List of creditors as on: 25.12.2023.

List of operational creditors (Government dues)

(Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	CT & GST Circle, Bhubaneswar	16-11-2023	336216	0	Tax	0	0	No	0	0	0	336216	As per CD there is no claim toward the said claimant, IRP ahs sought clarification for verification with documentary proof, Hence the said claim is under verification
2	Department of Trade & Taxes, Delhi	16-11-2023	77744364	0	Tax	0	-	No	0	0	0	77744364	As per CD there is no claim toward the said claimant, IRP ahs sought clarification for verification with documentary proof, Hence the said claim is under verification
3	BSE Limited	22-11-2023	17,01,560.00	17,01,560.00	Statutory dues and fines								
4	NSE of India Limited	23-11-2023	9,46,360.00	9,46,360.00	Statutory dues and fines								
5	State of Tamil Nadu, Rep by State Tax Officer	12-12-2023	8,92,364.00	0	Tax							8,92,364.00	Details sought yet to receive
5	Total		81620864	2647920		0	0		0	0	0	78972944	